

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF APRIL-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING							
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF OATH	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1352/2024	09.12.2024	N.S. CHAUDHARY VS. MUNICIPAL CORPORATION OF DELHI	---	16.04.2025	16.04.2025	16.04.2025	29.04.2025	29.04.2025	Nil	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	----	22.04.2025	22.04.2025	06.05.2025	14.05.2025	14.05.2025	Nil	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-271/2023	14.02.2023	AAKASH ELECTRO TEK ENGINEERS VS. TRISQUARE SWITCHGEARS PVT. LTD.	---	08.05.2025	08.05.2025	08.05.2025	20.05.2025	20.05.2025	Nil	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1284/2024	23.11.2024	SANJAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	---	13.05.2025	13.05.2025	13.05.2025	26.05.2025	26.05.2025	Nil	
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	150/25	03.02.2025	STATE BANK OF INDIA VS. SAIRAM TALAGERI	NA	19.04.2025	19.04.2025					
			306	CS (COMM)	80/25	18.01.2025	VIKAS GOEL VS MCD	08.04.2025	30.04.2025	30.04.2025	17.05.2025	17.05.2025			
			306	CS (COMM)	972/24	06.09.2024	M/S FREIGHT SYSTEMS PVT LTD VS RASHMI ARORA	16.04.2025	30.04.2025	30.04.2025	24.05.2025	24.05.2025			
			306	CS (COMM)	1038/24	19.09.2024	M/S NEW SARASWATI HOUSE INDIA PVT LTD VS M/S KESHAB CHANDRA HAZARIKA MEMORIAL	16.04.2025	30.04.2025	30.04.2025	17.05.2025	17.05.2025			
			306	CS (COMM)	93/25	20.01.2025	MRS INTERNATIONAL PVT LTD VS A3 CHARGE PVT LTD	17.04.2025	03.05.2025	03.05.2025	26.05.2025	26.05.2025			
			306	CS (COMM)			SARR FREIGHTS CORPORATION VS PUNJAB AND SIND BANK		09.05.2025	09.05.2025	13.06.2025	13.06.2025			
			306	CS (COMM)	145/25	01.02.2025		6.04.2025	09.05.2025	09.05.2025	19.07.2025	19.07.2025			
			306	CS (COMM)	993/24	10.09.2024	KAILASHPATI POLYPLAST PVT LTD VS M/S RAGHAV INDUSTRIES		29.04.2025						
3	SH. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL												
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1068/2023	21.07.2023	HAMDARD NATIONAL FOUNDATION INDIA & ARN VS. KLM PHARMA	02.04.2025						NIL	

PE- 30.04.25 BEFORE PE BEFORE D BEFORE D 28.05.2025

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING	BEFORE PE-	BEFORE DE-	BEFORE- 21.05.2025	21.05.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-697/2024	05.06.2024	KALPANA GUPTA VS. SANDEEP GUND	03.04.2025 28.04.2025 AND 29.04.2025 DE- 13.05.2025 AND 14.05.2025	BEFORE PE-28.04.2025	BEFORE DE-13.05.2025	BEFORE-21.05.2025	21.05.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)704/2024	06.06.2024	MOHD. SUHAIL AND ORS. VS. ANITA GULATI AND ORS.	26.03.2025 07.05.2025 08.05.2025 AND 09.05.2025 DE- 14.05.2025	BEFORE PE-07.05.2025	BEFORE DE-27.05.2025	BEFORE-05.06.2025	05.06.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1330/2024	04.12.2024	MUKESH SHAH VS. M/S NATIONAL INSURANCE COMPANY	16.04.2025 15.05.2025 DE- 29.05.2025 30.05.2025 AND 02.06.2025	BEFORE PE-13.05.2025	BEFORE DE-29.05.2025	BEFORE-06.06.2025	06.06.2025	NIL
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1339/2024	06.12.2024	REVPRO HOTELS VS. MSX BUILDCON PVT. LTD.	13.05.2025 AND 16.05.2025 DE- 23.05.2025 AND 25.04.2025	BEFORE PE-13.05.2025	BEFORE DE-26.05.2025	BEFORE-02.06.2025	02.06.2025	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DELHI	NIL										
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL DELHI	410	CS (COMM)	1368/2024	11.12.2024	BANK OF BARODA VS. PREETI SINGHAL	01.04.2025 15.05.2025 DE 22.05.2025	15.05.2025	22.05.2025	29.05.2025	29.05.2025	NA
			410	CS (COMM)	1269/2024	19.11.2024	STATE BANK OF INDIA VS. DAYAWANTI SHARMA	04.04.2025 23.04.2025 PE- 05.05.2025 & 06.05.2025	05.05.2025	23.05.2025	30.05.2025	30.05.2025	NA
			410	CS (COMM)	1235/2024	11.11.2024	M/S. NISHWANATH & CO. VS. M/S. RAJ INDUSTRIES	04.04.2025 17.04.2025 & 19.04.2025 DE 24.05.2025 & 25.05.2025	17.04.2025	24.04.2025	28.04.2025	28.04.2025	NA
			410	CS (COMM)	1394/2024	18.12.2024	SUPREME MARKETING & ALLIED SERVICES PVT. LTD. VS. HARVINDER SINGH	15.04.2025 23.04.2025 & 24.04.2025 DE 07.05.2025 & 08.05.2025	23.04.2025	07.05.2025	15.05.2025	15.05.2025	NA
			410	CS (COMM)	131/2024	05.04.2024	M/S. R.S. TRADERS VS. RAJAN ARORA	15.04.2025 25.04.2025 & 28.04.2025 DE 06.05.2025	25.04.2025	06.05.2025	20.05.2025	20.05.2025	NA
			410	CS (COMM)	1551/2023	05.12.2023	HEMANT GUPTA VS. NEERAJ ARORA	23.04.2025 PE- 08.05.2025 & 13.05.2025, 15.05.2025 DE 03.07.2025 & 04.07.2025	08.05.2025	03.07.2025	18.07.2025	18.07.2025	NA
			410	CS (COMM)	63/2025	15.01.2025	CANARA BANK VS. VIKRAM ANR.	25.04.2025 PE- 07.05.2025 & 08.05.2025 DE 15.05.2025 & 16.05.2025	07.05.2025	15.05.2025	23.05.2025	23.05.2025	NA
			410	CS (COMM)	509/2024	25.04.2024	MOHD. TARIQ VS. MOHD. FURQAN	26.04.2025 PE- 13.05.2025 & 19.05.2025 DE 27.05.2025 & 28.05.2025	13.05.2025	27.05.2025	02.06.2025	02.06.2025	NA
			410	CS (COMM)	1045/2024	20.09.2024	HERO INVESTCORP PVT. LTD. VS. MUKESH KUMAR	29.04.2025 PE- 08.07.2025 & 09.07.2025 DE 22.07.2025 & 23.07.2025	08.07.2025	22.07.2025	29.07.2025	29.07.2025	NA

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			410	CS (COMM)	111/2024	18.01.2024	REGENT ENGINEERS VS. M/S. NETWORK BULL	02.04.2025	PE-24.05.2025 & 27.05.2025	24.05.2025	04.07.2025	19.07.2025	19.07.2025	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	691/2024	05.06.2024	RAJNEESH VERMA VS SAYED HAIDER IZHAR	08.04.2025	16.05.2025	16.05.2025	16.05.2025	17.07.2025	25.07.2025	07.07.2025 (DE)
			302	CS (COMM)	872/2024	12.08.2024	M/S INDUSTRIAL ELECTRIC CORPORATION VS M/S INDOSPIRIT BARS	07.04.2025	05.05.2025	05.05.2025	05.05.2025	31.05.2025	02.07.2025	19.05.2025 (DE)
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)				03.04.2025	Plaintiff evidence	WITHIN 10 WEEKS	WITHIN 10 WEEKS	on request after conclusion of evidence	on request after the conclusion of evidence	
				CS (COMM)	29-10-2024		Kusum Lata Sharma Vs Saurabh Kumar							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		Civil	CS (COMM)/	21-10-2024	M/s Maa Shakumbhari Electric Co Vs M/s Torex Interior Private Limited	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/	27-08-2024	VINAY GOYAL Vs. MR. ANSHUL GULATI	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/	26-02-2024	RAJ KUMAR V/s. AFSAR ALI	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/1397/2024	18-12-2024	VIJAY ABROL Vs. HIMANSHU RASTOGI	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/	20-12-2024	VIJAY ABROL Vs. LAKSHAY	---	---	---	---	---	---	---
			307	Civil	CS (COMM)/1015/2024	13-09-2024	PANKAJ SHARMA Vs. MUNICIPAL CORPORATION OF DELHI	---	---	---	---	---	---	---
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/126	18-11-2024	N AGGARWAL AND CO. PVT. LTD Vs M/ MADHURI JAIN	01.04.2025		LC appointed for evidence recording	parties to file list of witnesses, if any, within 15 days from the date of			
			310	CS (COMM)	CS (COMM)/1351/2024	09-12-2024	M/S VASTRAM INDIA PVT LTD Vs M/s R-86	02.04.2025		LC appointed for evidence recording	parties to file list of witnesses, if any, within 15 days from the date of			
			310	CS (COMM)	CS (COMM)/100	11-09-2024	M/s VSON CREATIONS PVT LTD Vs M/s RAJ KUMAR APPARELS PVT LTD AND ANR.	03.04.2025	PE-25.04.2025		parties to file list of witnesses, if any, within 15 days from the date of			

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19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI													
			1	CS(COMM)	782/2024	21.09.2024	M/S CARGOMASTERS LOGISTICS PVT. LTD. VS. M/S LSL'S LOGISTICS INDIA PVT. LTD. AND ORS		08.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.07.2025
				CS(COMM)	199/2021	16.06.2021	M/S ALGOJI ENTERPRISES V. RACHIT SETHI		17.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 19.07.2025
				CS(COMM)	250/2023	25.04.2023	BOETTCHER INDIA PVT. LTD. VS. SEL JEGAT PRINTERS PVT. LTD.		22.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 04.08.2025
				CS(COMM)	789/2024	23.09.2024	SUBBIAH RAJU V. M RADHA AND ANR.		23.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 18.08.2025
				CS(COMM)	597/2023	31.10.2023	SANDEEP JAJU VS. FASHION BULL (INDIA) RETAIL PVT. LTD.		24.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.07.2025
				CS(COMM)	421/2024	13.05.2024	PRIMUS SUPER SPECIALITY HOSPITAL VS. KARL STORZ ENDOSCOPY INDIA PVT. LTD.		28.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 25.09.2025
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI													
			25	CS (COMM.)	721 / 2023	09.05.2024	nk Vs Manoj Kumar		02.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 30.07.2025
				CS (COMM.)	856 / 2022	12.08.2024	THOMAS GLOBAL LOGISTICS PVT LTD Vs INTERGLOBE AVIATION LTD		05.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 08.07.2025
				CS (COMM.)	633 / 2024	18.07.2024	M/S DUSTBUSTER Vs M/S HOTEL HANS PVT. LTD.		08.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 22.07.2025
				CS (COMM.)	896 / 2024	07.12.2023	SHEET TRADERS Vs MR. SURENDER JAIN, PROP OF M/S MAHAVEER IRON AND		08.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 24.07.2025
				CS (COMM.)	260 / 2022	24.04.2024	KRIPA SHANKAR SINGH Vs AYURVEDA FARMS INDIA PVT LTD		09.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 28.08.2025
				CS (COMM.)	78 / 2023	14.11.2024	M/S JAILAXMI ENTERPRISES PVT. LTD. Vs M/S AV INDUSTRIES AND ANR		09.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 01.08.2025
				CS (COMM.)	336 / 2024	28.07.2018	HUGGO BOSS AG Vs KAJOL MAHENDRA BAFNA		16.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 04.08.2025

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				CS (COMM.)	5749 / 2024	01.09.2021	IAR Vs GOBIND	23.04.2025	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 25.08.2025
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 261/24	22.05.2024	Devki Devi Foundation Vs. Neempal Singh	24.04.2025	withn in 15 days	22.05.2025	30.05.2025	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL											
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/314 /2024	06.07.2024	DCIPHER TALENTS PVT. LTD. VS ANMOL KALRA	-	27.05.2025 AND 31.05.2025	-	-	05.07.2025	16.07.2025	02.06.2025 AND 11.06.2025
			29, New Court Block-II	Commercial	CS (COMM)/519 /2024	16.11.2024	KANADIA FYR FYTER PVT. LTD. VS M/S SHANNON AND SHANNON & ORS.	22.04.2025	-	-	-	-	-	-
			29, New Court Block-II	Commercial	CS (COMM)/356 /2023	07.06.2023	PRUSTEL LIVING PVT. LTD. VS PRAMOD GUPTA & ANR.	-	16.04.2025, 28.04.2025 AND 02.05.2025 AND 14.05.2025	-	-	04.06.2025	11.06.2025	-
			29, New Court Block-II	Commercial	CS (COMM)/211 /2024	26.04.2024	GRAM SUPPLY CHAIN SOLUTIONS PVT. LTD. VS PHAROX GLOBAL PVT. LTD. & ORS.	30.04.2025	21.05.2025	-	-	-	-	-
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13/01/2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024	-	09/10/2024	-	-	-	03/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/384/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024	-	24/04/2024	-	-	-	17/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/660/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26/04/2024	-	-	-	15/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024	-	30/04/2024	-	-	-	28/04/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/654/2022	19/11/2022	STATE BANK OF INDIA VS RAJ KUMAR	28/02/2024	-	-	-	-	-	21/05/2025

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			40, New Court Block-II	CS/COMMERCIAL	CS/COM/609/2023	26/08/2023	IV COMMUNICATION VS JAKSON LTD.	30/05/2024	-	-	-	-	-	08/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08/06/2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10/07/2024	-	-	-	-	-	14/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/234/2020	04/09/2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03/07/2024	-	28/10/2024	-	-	-	17/07/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27/09/2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25/09/2024	-	26/11/2024	-	-	-	22/05/2025
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/473/2024	08/10/2024	MRS. BALA DEVI VS MUNICIPAL CORPORATION OF DELHI	11/02/2025	-	26/11/2024	-	-	-	06/05/2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	760/2022	02-08-2022	PLANMAN CONSTRUCTIONS PVT LTD Vs MOHAMMED FIROZ	04-03-2025	20-03-2025	20-03-2025	25-04-2025	25-04-2025	05-04-2025	
				CS(COMM)	659/2023	15-07-2023	MAHAMMED FIROZ Vs PLANMAN CONSTRUCTION PRIVATE LIMITED	04-03-2025	20-03-2025	20-03-2025	25-04-2025	25-04-2025	05-04-2025	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL											
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM 1041/2022	20/10/22	M/S WELLA OPERATIONS US LLC Vs. NARINDER ARORA AND ORS.	25.03.25	16.04.25	--	--	--	--	PE-27.05.25 DE-02.06.25 FA-14.07.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIJA, DJ(DIGITAL)-07, EAST DISTRICT, SOUTH	SOUTH-EAST	NIL											
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL											

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36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	165/2024	03-06-2024	RAJ PAL SINGH VS.SAI TRANSPORT	21-04-2025	-	-	-	-	-	P.E-06-05-2025 D.E.-17-05-2025, FINAL ARGUMEN T-29-05-2025
			209	RECOVERY	351/2024	22-11-2024	DAKSH PHARMACEUTICALS PVT.LTD. VS. THURS PHARMACEUTICALS	23-04-2025						P.E14-05-2025 D.E.-27-05-2025, FINAL ARGUMEN T-31-05-2025
			209	RECOVERY	165/2024	03-06-2024	RAJ PAL SINGH VS.SAI TRANSPORT	21-04-2025	-	-	-	-	-	P.E-06-05-2025 D.E.-17-05-2025, FINAL ARGUMEN T-29-05-2025
			209	RECOVERY	351/2024	22-11-2024	DAKSH PHARMACEUTICALS PVT.LTD. VS. THURS PHARMACEUTICALS	23-04-2025						P.E14-05-2025 D.E.-27-05-2025, FINAL ARGUMEN T-31-05-2025
			209	RECOVERY	165/2024	03-06-2024	RAJ PAL SINGH VS.SAI TRANSPORT	21-04-2025	-	-	-	-	-	P.E-06-05-2025 D.E.-17-05-2025, FINAL ARGUMEN T-29-05-2025
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201											
			1	CS (COMMERCIAL)/CIVIL		83/2024	RAMANDEEP SINGH VS. HARMEET SINGH	01.04.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28-05-2025	28-04-2025 - P.E. 14-05-2025 - D.E. 28-05-2025 - FINAL ARGUMENTS
			2	CS (COMMERCIAL)/CIVIL		136/2024	MUNTUN KUMAR VS. VINOD KUMAR	02.04.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30-05-2025	26.04.2025 - P.E. 09.05.2025 - D.E. 30.05.2025 - FINAL ARGUMENTS
			3	CS (COMMERCIAL)/CIVIL		120/2024	CENTRAL BANK OF INDIA VS. BALRAJ	04.04.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 26-05-2025	23.04.2025 - P.E. 08.05.2025 - D.E. 26.05.2025 - FINAL ARGUMENTS
			4	CS (COMMERCIAL)/CIVIL		3/2025	M/S QADRI BROTHERS VS. M/S KAJAL ENTERPRISES	08.04.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 31-05-2025	02.05.2025 - P.E. 21.05.2025 - D.E. 31.05.2025 - FINAL ARGUMENTS
			5	CS (COMMERCIAL)/CIVIL		88/2023	TRADING COMPANY VS. M/S OM ARHAM TRENDZ LLP THROUGH ITS PARTNER	16.04.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 29-05-2025	17.05.2025 - D.E. 29.05.2025 - FINAL ARGUMENTS

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
					CS (COMMERCIAL)/CIVIL	9/2025	NAUSHAD MALIK BRIGHT WESTTECH SOLUTION PVT LTD VS.	24.04.2025	WITHIN 10 DAYS	YES	NO			3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-2025	14.05.2025 - D.E. - 22.05.2025 - FINAL ARGUMENTS
					CS (COMMERCIAL)/CIVIL	10/2025	NAUSHAD MALIK BRIGHT WESTTECH SOLUTION PVT LTD VS.	24.04.2025	WITHIN 10 DAYS	YES	NO			3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-2025	14.05.2025 - P.E. - 22.05.2025 - D.E. - 29.05.2025 - FINAL ARGUMENTS
					CS (COMMERCIAL)/CIVIL	10/2025	VIPIN KUMAR AGGARWAL VS ZAHEEN BEGUM	29.04.2025	WITHIN 10 DAYS	YES	NO			3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-2025	19.05.2025 - P.E. - 30.05.2025 - D.E. - 05.06.2025 - FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAHADARA	301, New Court Building	CS(COMMERCIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date	
			301, New Court Building	CS(COMMERCIAL)	CS COMM 4009.08.2023		M/S KAVYA PACKAGING VS M/S TIRUPURARI GARMENTS PVT LTD	02.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE- 01.05.2025, DE 02.05.2025, F/A 15.05.2025, 16.05.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 6106.12.2024		YASH JAIN VS PRAVEEN KUMAR PROP OF M/S KIRAN TEXTILES	08.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 05.05.2025, DE 06.05.2025, 21.05.2025, 22.05.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 1023.03.2024		BANK OF BARODA VS AKASHMA KAPOOR AND ORS	09.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 25.05.2025, DE 26.05.2025, F/A 04.06.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 2105.04.2024		JAMMU AND KASHMIR BANK LTD VS STUL SHARMA	17.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 09.05.2025, FR 14.05.2025, G/S 22.05.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 4018.09.2024		KAMAL KISHORE VS THE EXECUTIVE ENGINEER	22.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PR 19.05.2025, FR 27.05.2025, G/S 05.06.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 4016.01.2025		SHREE BANKEY BEHARI FABRICS PVT LTD VS ASHU SHARMA	22.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 07.05.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 2704.01.2021		RAJNI CHOPRA AND ORS VS GARIMA MINDA AND ORS	22.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 21.05.2025, DE 29.05.2025
			301, New Court Building	CS(COMMERCIAL)	CS COMM 4020.09.2024		MOHD AAZAD VS DHEERAJ MALHOTRA	29.04.2025	Not Filed	Not Filed	Not Filed	NO	NO			PE 16.05.2025, 17.05.2025, DE 27.05.2025, F/A 28.05.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHADARA		COMMERCIAL	CS COMM 0205-01-2023		VALLABH TEXT	01.04.2025	yes	yes	yes	NO-	NO			PE/29.04.2

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAR	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					NO	PE/07.05.2
				ROOM NO	COMMERCIA	CS COMM 46	02-09-2024	DHARM SINGH	01.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07.05.2
				ROOM NO	COMMERCIA	CS COMM 56	04-11-2024	BANK OF BARO	01.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	06.05.2025
				ROOM NO	COMMERCIA	CS COMM 48	13-09-2024	PANKAJ SACHD	02.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.05.2
				ROOM NO	COMMERCIA	CS COMM 12	11-02-2021	GEETA SHARM	07.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.05.2
				ROOM NO	COMMERCIA	CS COMM 45	30-08-2024	VIMLESH VS AJ	08.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06.05.2
				ROOM NO	COMMERCIA	CS COMM 45	30-08-2024	YOGESH VS AJI	08.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06.05.2
				ROOM NO	COMMERCIA	CS COMM 46	02-09-2024	M/S ECO GREEN	08.05.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/13.05.20 PE/17.05.20
				ROOM NO	COMMERCIA	CS COMM 71	28-01-2025	RAVI AGGARW	23.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/05.05.2
				ROOM NO	COMMERCIA	CS COMM 53	20-10-2023	JASWINDER KA	28.04.20	NOT FILED	NOT FILED	NOT FILED	NO-	NO	
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL												
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304					Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/Hearing Date	
					CS(COMM)/261/2024	SHIV KUMAR GANDHI VS MOHAMMAD ZEESHAN	01-04-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-05-2025	
					CS(COMM)/45/2025	KHURSHID ANSARI VS MAYASHEE L RETAIL INDIA LTD.	15/04/2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-05-2025	
					CS(COMM)/11/2025	AYUSH JAIN VS ASHISH SHARMA	16-04-2025		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 27-05-2025	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	Civil									
					931/22	01-04-2025	JB WARE HOUSING AND TRADING LTD VS JAY ACE TECHNOLOGIES LTD.						
					107/2019	03-04-2025	R S POLYMERS VS NEW PUNJAB AGRO CO AND ORS.						
					543/2021	04-04-2025	M/S. AUTO LOGISTICS INDIA VS THE NEW INDIA ASSURANCE CO. LTD.						
					118/22	08-04-2025	HD GLAXY VS MASTER TILES						
					587/23	08-04-2025	BANK OF INDIA VS HUNDI LAL PROP. M/S. VANSHIKA FOODS						
					588/23	08-04-2025	BANK OF INDIA VS JITENDER KUMAR PROP. M/S. VANSHIKA						
					1/20	09-04-2025	M/S. HIMGIRI ENTERPRISES P LTD VS M/S. BALAJI ELECTRICALS						
					600/21	09-04-2025	OSWAL CABLE PRODUCTS PVT LTD VS RISHABH JAIN						
					695/21	09-04-2025	SURINDER SINGH DHINGRA VS SATISH KUMAR GUPTA						
					711/22	09-04-2025	SURINDER SINGH DHINGRA VS SATISH KUMAR GUPTA						
					218/20	14-04-2025	M/S SHREE UDYOG VS M/S MORADABAD CORRUGATION CENTRE P. LTD AND ORS.						
					584/22	15-04-2025	JAGRITI PLASTICS LTD. VS KIRTIMAN CEMENTS AND PACKAGING INDUSTRIES LTD.						
					701/22	15-04-2025	ABHISHEK GARG VS MOHD IMRAN						
					664/2021	17-04-2025	GOYAL TRADING COMPANY VS THE PALAZZO BANQUET AND ANR.						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
					CS/Comm./795/24	17.12.24	Vijay Kumar Gupta Vs. Dinkar Prabodh Saxena									21.04.25
					CS/Comm./794/24	17.12.24	Sunil Niranjn Shah Vs. Ram Saware Yadav									23.04.25
					CS/Comm./794/24	17.12.24	Sunil Niranjn Shah Vs. Ram Saware Yadav									24.04.25
					CS/Comm./13/20	13.01.20	M/s S.N Guards Vs. M/s Casa Lima Banquet Hall & Ors.									28.04.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH COMMERCIAL	NIL													
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH COMMERCIAL	NIL													
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST														
			603	Commercial suit	CS COMM. 612/2024	07.12.2024	M/S GONSAI LOGISTICS VS M/S AGS VISIONS PVT LTD	02.04.2025	09.04.2025	16.04.2025	16.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 505/2024	05.10.2024	M/S REDBIRD FLIGHT TRAINING ACADEMY PVT LTD VS M/S NATIONAL INSURANCE CO LTD	03.04.2025	10.04.2025	17.04.2025	17.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 37/2025	17.01.2025	AKTECH PRIMETOOL SOLUTIONS VS GURU AASHIRWAD INFRA	05.04.2025	12.04.2025	19.04.2025	19.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 198/2024	06.04.2025	HARSH DAULTANI VS TELECARE PVT LTD	09.04.2025	16.04.2025	23.04.2025	23.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 25/2025	15.01.2025	INDIAN BANK VS MS K.MAYA	14.04.2025	29.04.2025	29.04.2025	29.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 558/2024	08.11.2024	STATE BANK OF INDIA VS SEPOY CHAUHAN KISHOR SINGH	19.04.2025	29.04.2025	29.04.2025	29.04.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 624/2024	07.12.2024	UNION BANK OF INDIA VS HARI OM	24.04.2025	01.05.2025	08.05.2025	08.05.2025	NIL	NIL	NIL		
			603	Commercial suit	CS COMM. 101/2025	28.02.2025	PUNJAB NATIONAL BANK VS M/S MUNNA TELECOM	24.04.2025	01.05.2025	08.05.2025	08.05.2025	NIL	NIL	NIL		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	Commercial suit	CS COMM. 372/2024	20.07.2024	STATE BANK OF INDIA VS VIVEK KUMAR	24.04.2025	01.05.2025	08.05.2025	08.05.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS (Comm)/ 510/24	07-10-2024	STATE BANK OF INDIA VS ARVIND	45749	45775	45775	45775	45783	45783	16-05-2025
			613	Commercial suit	CS (Comm)/ 359/24	12-07-2024	ECOM EXPRESS VS EXPERTING ECOMMERCE PVT LTD.	45777	45801	45801	45801	45852	45852	45842
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM)/ 495/2024	01.10.2024	LOGISTICS AND SUPPLY CHAIN PVT LTD Vs.NATURES NATURAL INDIA THROUGH ITS	08.04.2025	PE- 24.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 481/2024	27.09.2024	Indian Overseas Bank Vs. Mohit	09.04.2025	PE- 01.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 436/2024	02.09.2024	UNION BANK OF INDIA Vs. KAVITA	17.04.2025	PE- 02.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 50/2025	30.01.2025	AKASHDEEP PAPERS PRIVATE LIMITED Vs. AGGARWALLA MINATES	17.04.2025	PE- 01.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 563/2024	08.11.2024	Prestige Finvest Pvt Ltd Vs. Anil Kumar Srivastav	21.04.2025	PE- 13.05.2025 & DE- 22.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS9COMM/ 663/2024	23.12.2024	NDIAN BANK ERSTWHILE ALLAHABAD BANK Vs. M/S RRCOMPONENT	07.05.2025	PE- 07.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 607/2024	23.12.2025	INDIAN BANK ERSTWHILE ALLAHABAD BANK Vs. M/S PRIMEGOLD BAKERY	22.04.2025	PE- 07.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 531/2024	22.10.2024	SANJAY BHASIN Vs. PRITHVI DUTTI SHARMA	23.04.2025	PE- 14.05.2025 & DE- 19.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS9COMM/ 471/2024	23.09.2024	BANK OF INDIA Vs. Rohit Singh Rathore Prop Banke BihariPolymer	24.04.2025	PE- 15.05.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)/ 92/2025	25.02.2025	BANK OF INDIA Vs. M/S BARAHI ENTERPRISE	29.04.2025	PE- 09.05.2025					
50	SH. RAKESH PANDIT, DISTRICT JUDGE, SOUTH WEST COMMERCIAL COURT-04		509	CS(COMM)	41/2022	23.04.2025	SANJAY NAGPAL VS M/S KIASHI PVT. LTD.	23.04.2025	13.05.2025	13.05.2025	-	-	-	-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	437/24	24.04.2025	CENTRAL BANK OF INDIA VS VINOD		24.04.2025	15.05.2025	15.05.2025	-	-	-	-
			509	CS(COMM)	49/24	28.04.2025	NIKE INNOVATE CV VS ASHOK KUMAR		28.04.2025	20.05.2025	20.05.2025	-	-	-	-
			509	CS(COMM)	415/24	28.04.2025	MASCOT HEALTH SERIES PVT LTD VS PRECIA PHARMA PVT LTD.		28.04.2025	13.05.2025	13.05.2025	-	-	-	-